

Government of India
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion

Press Note No. 3 (2013 Series)

Subject: *Review of the policy on foreign direct investment in the Multi Brand Retail Trading Sector- amendment of paragraph 6.2.16.5(2) of 'Circular 1 of 2013-Consolidated FDI Policy'*

1.0 Present Position:

1.1 As per paragraph 6.2.16.5 of 'Circular 1 of 2013- Consolidated FDI Policy', effective from 5.4.2013, FDI, up to 51%, under the government approval route, is permitted in the multi-brand retail trading sector, subject to specified conditions.

1.2 The list of States/Union Territories which have conveyed their agreement for the policy in Multi-brand retail trading is contained in Paragraph 6.2.16.5 (2) of the said Circular, amended vide Press Note 1 (2013 series) dated 3.6.2013, as under:

6.2.16.5 (2) LIST OF STATES/ UNION TERRITORIES AS MENTIONED IN PARAGRAPH 6.2.16.5(1)(viii)

1. Andhra Pradesh
2. Assam
3. Delhi
4. Haryana
5. Himachal Pradesh
6. Jammu & Kashmir
7. Maharashtra
8. Manipur
9. Rajasthan
10. Uttarakhand
11. Daman & Diu and Dadra and Nagar Haveli (Union Territories)

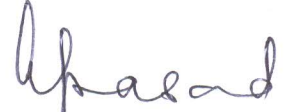
2.0 Revised Position:

2.1 The Government of Karnataka has given its consent to implement the policy on multi-brand retail trading in Karnataka in terms of paragraph 6.2.16.5 (1) (viii). The list of States/ Union Territories as at paragraph 6.2.16.5 (2) therefore, is amended to read as below:

S. No.	Sector/ Activity	% of FDI Cap/ Equity	Entry route
6.2.16.5	Multi Brand Retail Trading	51%	Government
	(1) FDI in....		
	(2) LIST OF STATES/ UNION TERRITORIES AS MENTIONED IN PARAGRAPH 6.2.16.5(1)(viii)		
	1. Andhra Pradesh		
	2. Assam		

	3.	Delhi
	4.	Haryana
	5.	Himachal Pradesh
	6.	Jammu & Kashmir
	7.	Karnataka
	8.	Maharashtra
	9.	Manipur
	10.	Rajasthan
	11.	Uttarakhand
	12.	Daman & Diu and Dadra and Nagar Haveli (Union Territories)

3.0 The above decision will take immediate effect.



(Anjali Prasad)

Joint Secretary to the Government of India

D/o IPP File No.: No. 5/12/2010-FC.I dated: 4 July, 2013

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